

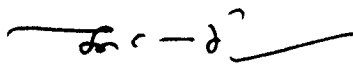
CB-290
28/2/2020

OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

In exercise of powers vested in me and in partial modification of this office earlier order no. 660-73/Power/Judl./N-E/KKD/Delhi/2020 dated 30.01.2020, the following Judicial Officers are authorized under section 10(3) of the Criminal Procedure Code 1973 to hear and dispose of bail/urgent applications pertaining to all the Police Stations/Investigating Agencies of Police Districts of North-East District, Delhi, as mentioned against their respective names, in accordance with law for the **month of March, 2020 w.e.f. 01.03.2020 to 31.03.2020:-**

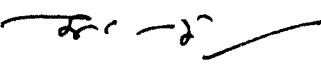
Sl. No	Name of the Judicial Officer	Police Stations & Investigating Agencies (North-East District)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1.	Dr. Sudhir Kumar Jain, D&SJ/NE	New Usmanpur, Karawal Nagar, Khajuri Khas, Dayal Pur, Seelampur Gokalpuri, Bhajanpura & Shastri Park	Sh. Lalit Kumar, ASJ-03/NE	Sh. Sunil Chaudhary, Spl. Judge (NDPS)/NE
2.	Sh. Manoj Kumar, ASJ-01(POCSO)/NE	Shastri Park Metro Station & Sonia Vihar	Sh. Sunil Chaudhary, Spl. Judge (NDPS)/NE	Sh. Raghubir Singh, ASJ-02/NE
3.	Sh. Raghubir Singh, ASJ-02/NE	Investigating Agencies CBI, Crime Branch, IPR/EOW, CAW Cell, Special Cell & Special Task Force	Sh. Lalit Kumar, ASJ-03/NE	Sh. Manoj Kumar, ASJ-01(POCSO)/NE


(DR. SUDHIR KUMAR JAIN)
District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 123-1245 /Power/Judl./N-E/KKD/Delhi/2020 Dated: 27-2-2020

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.), Administration Branch, Bail/Filing Section North-East District, Karkardooma Courts, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. Incharge, Lock-up, Karkardooma Courts, Delhi.
7. PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
9. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
10. For LAYERS.
11. PS/Reader to the undersigned.


District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi